

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

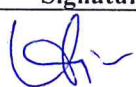
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.319/09/HDB/2017
NAME OF THE COMPANY	Nithin Granis & Mills Pvt Ltd
NAME OF THE PETITIONER(S)	Vishwabharti Foods Pvt Ltd
NAME OF THE RESPONDENT(S)	Nithin Granis & Mills Pvt Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
RAHUL TOTALA	Advocate	rahul.totala@yahoo.in 9890665306.	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Arjun Reddy	Advocate	9868832383	

Heard Shri Rahul Totala, Ld Counsel for the Petitioner and Shri Arjun Reddy, Ld. Counsel for the Respondent.

The Ld. Counsel for the Corporate Debtor has filed a counter affidavit dated 24.01.2018 without any supporting documents. Orders reserved on the question of admission.



Member (T)



Member (J)

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